

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1833
ANSWERED ON:22.07.2014
FARMERS INCOME INSURANCE SCHEME .
Venugopal Dr. Ponnusamy

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the Government is considering to introduce a Farmers Income Insurance Scheme to ensure returns on investment during a calamity;
- (b) if so, the details thereof;
- (c) whether the Government is considering to review the Agriculture Marketing Produce Act; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

(a) & (b): Improving upon the features of existing insurance schemes is a continuing process. Based on the recommendations of evaluation studies, experience gained and views of various stakeholders, National Crop Insurance Programme (NCIP) was formulated and approved for implementation from Rabi 2013-14 onwards by merging National Agricultural Insurance Scheme, Pilot Modified Agricultural Insurance Scheme, Pilot Weather Based Crop Insurance Scheme and Pilot Coconut Palm Insurance Scheme. NCIP comprises of Modified National Agricultural Insurance Scheme (MNAIS), Weather Based Crop Insurance Scheme (WBCIS) and Coconut Palm Insurance Scheme (CPIS).

(c) & (d): Agriculture including agricultural marketing is the mandate of States which have their own Agri Produce/Marketing Regulation Acts. Ministry of Agriculture had prepared the Model APMC Act, 2003 and Model APMC Rules, 2007 which were sent to all the States for adoption. The onus lies with the States to reform their respective Acts, accordingly.